

Supreme Court - Daily Orders

Jaypee Kensington Boulevard ... vs Nbcc (India) Ltd on 29 July, 2020

ITEM NO.5

Court 3 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No(s). 14741/2020

JAYPEE KENSINGTON BOULEVARD
APARTMENTS WELFARE ASSOCIATION & ORS.

Petitioner(s)

VERSUS

NBCC (INDIA) LTD & ORS.

Respondent(s)

(IA No.65714/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.65712/2020-EX-PARTE STAY and IA No.65716/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.65711/2020-PERMISSION TO FILE APPEAL and IA No.65713/2020-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.65717/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 15061/2020 (XVII)

(IA No.67696/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.67700/2020-STAY APPLICATION and IA No.67699/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.67695/2020-PERMISSION TO FILE APPEAL and IA No.67701/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-07-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Parties

Mr. Jaideep Gupta, Sr. Adv.
Mr. Amit Kumar Mishra, Adv.
Mr. Shashank Manish, AOR
Ms. Smriti shah, Adv.
Ms. Twinkle Kataria, Adv.
Ms. Nidhi Sahay, Adv.
Mr. Shivam Pandey, Adv.
Ms. Manasi Chatpalliwar, Adv.
Mr. Kunal Chatterji, AOR

Mr. Bishwajit Dubey, Adv.

Signature Not Verified

Mr. Shatrajit Banerji, Adv.

Digitally signed by

DEEPAK SINGH

Date: 2020.07.29

17:19:31 IST

Reason:

Mr. Aditya Marwah. Adv.

M/S. Cyril Amarchand Mangaldas, AOR

*Mr. Sahil Narang, AOR

*Dr. U.K. Choudhary, Sr. Adv.

*Mr. Gopal Sankaranarayanan, Sr. Adv.

*Mr. Rahul Gupta, Adv.

*Mr. Amit Sharma, Adv.

*Ms. Gayatri Verma, Adv.

*Mr. Mohit Kishore, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice, returnable on 6th August, 2020. Dasti, in addition, is permitted. Mr. Sahil Narang and M/s. Cyril Amarchand Mangaldas, counsel waives notice for the concerned respondent(s).

Notice be served on the respondents who are not represented through advocates through e-mail/on-line also.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

* appearance slips not received.